

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject:- Training of Trainers (TOT) Programme for Master Trainers

ORDER

No: 1561

Dated: 26/03/2019

Shri Umesh Sharma, Civil Judge (Junior Division)/Munsiff presently posted with the CPC e-Courts, High Court of J&K, is hereby nominated to attend the "Training of Trainers Programme for Master Trainers" to be conducted by the eCommittee, Supreme Court of India scheduled to be held on 30th and 31st March, 2019 at the Delhi Judicial Academy, Delhi.

By Order

(Sanjay Dhar)
Registrar General

No: 60/86-203/Re

Dated: 26/03/2019

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordship's.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. CPC e-Courts, High Court of J&K, for uploading the same on High Court website
7. Shri Umesh Sharma. Civil Judge (Junior Division)/Munsiff for compliance and with information that boarding and lodging will be provided by the Delhi Judicial Academy.
8. Office file.

Registrar General